NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 28/17	-	Admission	241/242/ 244	Dr. Ujwala N. Jagdale@Ujwala S. Disle & Another Vs Jagdale Industries Pvt. Ltd. & 5 Others

SL.	NAME (IN CAPITAL)				
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE		
26 .	Shristi Widge	Petitioner	Shreti		

26- Radeep R1 - R5

Counsel for petitioner is present. Counsel for respondent is also present.

Both sides reported that talks of settlement are still going on and they requested time. List it on 24.07.2017.

MEMBER (J)